

101
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

IN O.A. 298 OF 2023

IN THE MATTER OF:

Dr. Raja Singh

.....Applicant

Vs.

Union of India, Through the Secretary, Ministry of Environment,
Forests and Climate Change and Ors.

.....Respondents

INDEX

| S. No. | Description | Page No. |
|--------|--|----------|
| 1. | Rejoinder by Dr Raja Singh in OA 298/2023 praying for directions on the matter of stopping the use of asbestos roofs for schools as a measure of public health, safety and environmental health under the Precautionary principle as in Section 20 of the National Green Tribunal Act 2010 read along with the Environment Protection Act 1986 and the Air (Prevention and Control of Pollution) Act, 1981 at the pan India level. | 3-8 |
| 2. | Annexure A: Copy of the RTI reply and the Reply to OA 298/2023 by Respondent No. 1, Ministry of Environment, Forests and Climate Change as received through the RTI Application by the applicant. | 9-19 |
| 3. | Annexure B: Information from Dehradun Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 20 |
| 4. | Annexure C: Information from Jabalpur Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 21-22 |
| 5. | Annexure D: Information from Chandigarh Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 23 |

| | | |
|-----|--|-------|
| 6. | Annexure E: Information from Bhubaneswar Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 24 |
| 7. | Annexure F: Information from Ernakulam Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 25-26 |
| 8. | Annexure G: Information from Jammu Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 27 |
| 9. | Annexure H: Information from Gandhinagar Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 28 |
| 10. | Annexure I: Information from Agra Cantt Regional Office of Kendriya Vidyalaya Sangathan on the number of schools having asbestos building materials. | 29 |
| 11. | Annexure J: The Information from three sources in Odisha showing use of asbestos in schools buildings. | 30-44 |
| 12. | Annexure K: Information from Kerala: Director General of General Education with list if schools having asbestos roofing. | 45-47 |
| 13. | Annexure L: Information from Goa Public Works Department showing use of asbestos sheet roofing for school buildings. | 48-49 |
| 14. | Affidavit by applicant | 50 |
| 15. | Proof of Service | 51 |


 Dr Raja Singh s/o Gurmit Singh,
 E 205/206, GF, Amar Colony,
 Lajpat Nagar 4, New Delhi 110024.
 email: dr.rajasingh@proton.me mobile: 9888312502

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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..... Respondents

Rejoinder by Dr Raja Singh praying for directions on the matter of stopping the use of asbestos roofs for schools as a measure of public health, safety and environmental health under the Precautionary principle as in Section 20 of the National Green Tribunal Act 2010 read along with the Environment Protection Act 1986 and the Air (Prevention and Control of Pollution) Act, 1981 at the pan India level.

The humble applicant Most Respectfully Showeth:

1. That the applicant had filed an application praying for the directions of the Hon'ble Tribunal on the matter of stopping the use of asbestos roofs at the pan India level as a measure of public health, safety, and environmental health.
2. The Hon'ble Tribunal had issued notice to the respondents, namely Ministry of Environment. Forests and Climate Change, Ministry of Housing and Urban Affairs and Ministry of Education.
3. The humble applicant wants to bring to the notice of the Hon'ble Tribunal that the reply had not been filed by the Respondent No. 1 (Ministry of Environment, Forests and Climate Change), but the applicant has derived a copy of the

reply from the officer in charge in the ministry through a Right to Information Act 2005 application. The RTI response along with the reply of Respondent No. 1 is attached as **Annexure A.**

4. In the reply para 7, the Respondent, Ministry of Environment, Forests and Climate change has stated that asbestos '*can enter the air, water and soil from weathering, renovation, or demolition of manufactured asbestos products.*' The Ministry in its reply has further stated in para 7 that '*People are likely to be exposed to asbestos through inhalation of airborne fibres.*'
5. In the above regard, it is pertinent to bring to the notice of the Tribunal the order of the Kerala State Human Rights Commission (*HRMP No. 126/2007*) which stated that:

'It is a known fact that many of the school buildings in the State have asbestos roofing and young children attend classes sitting under the asbestos roof. There cannot be any denial of the fact that schools' children during physical training classes or during the evening hours play games and during these periods they will be using balls including cricket balls which sometimes fall on the asbestos roof and cause damage which in turn results release of small asbestos fibers which are airborne and inhaled. There are also several other factors which cause damage to the asbestos roofs on account of which severe and serious health hazards are caused...'

6. The above order of the Kerala State Human Rights Commission has also been upheld in the order of the Hon'ble Kerala High Court in WPC 22457/2019 dated 3rd September 2019.
7. Further, in the reply by Respondent No.2, the reliance has been made on the very recent DSR of 2021. In this too, there is a mention of inorganic fibre reinforced cement corrugated sheets, though asbestos has not been directly mentioned, but it may be foolhardy to believe that it may not have been used in the past or that existing buildings may be completely free of use of asbestos.
8. Further, in the reply of the Ministry of Housing and Urban Affairs, care must be given to the fact the Ministry of the at the level of the beacon light for the whole country and guidance from it in the form of a policy in this regard is most appropriate, especially, when there are existing schools buildings, constructed by central and state agencies containing asbestos materials.
9. In the reply provided by Respondent Number 3, ie the Ministry of Education., the state of Delhi is apparently focused. It must be most respectfully stated that he application is for pan-India level action for asbestos based roofings in schools and not restricted to one state or union territory.
10. It is further pertinent to most respectfully bring to the notice of the Hon'ble Tribunal that the applicant had requested the states as well as central agencies for the reply on the schools containing asbestos roofs. It is pertinent to note that the applicant has been able to get data from Kendriya Vidyalaya Sangathan, which is an autonomous body under the Ministry of Education and the replies from the various regional centres

show the existence of asbestos based roofing in many schools. The list is as stated in Table 1 below:

Table 1

| S. No. | Kendriya Vidyalaya Regional Office | List of Schools having Asbestos Materials used. | Source |
|---------------|---|--|------------------------------------|
| 1 | Dehradun Regional Office | Kendriya Vidyalaya Kashipur having 9200 sq feet. | Copy attached in Annexure B |
| 2 | Jabalpur Regional Office | 1. Annupur 2. Dhanpuri 3. JBP 1 STC-S1 4. JBP, GCF NO. II 5. JBP TFRI 6. JBP VF-S1 7. Mandla 8. Seoni 9. Shahdol 10. Umaria | Copy attached in Annexure C |
| 3 | Chandigarh Regional Office | 1. Adampur No. 1 2. Chandigarh Sec 47 3. Ferozepur Cantt 2 4. Hussainpur No. 1 5. Mullanpur 6. Nabha Cantt. 7. Pathankot No. 1 | Copy attached in Annexure D |
| 4 | Bhubaneswar Regional Office | 1. Balasore No. 1 2. Berhampur 3. Bolangir No. 1 4. Jharsuguda | Copy attached in Annexure E |
| 5 | Ernakulam Regional Office | 1. Malappuram (Assembly Area) 2. Pangode (Unused) | Copy attached in Annexure F |
| 6 | Jammu Regional Office | 1. Jammu No. 1 | Copy attached in Annexure G |
| 7 | Gandhinagar Regional Office | 1. Bhavnagar Para (Stand) 2. Dharangandhara 3. Himmat Nagar | Copy attached in Annexure H |
| 8 | Agra Cantt Regional Office | 1. Agra No. 1 AFS 2. EBS Babugarh Cantt 3. KNN Gaziabad 4. OEF Hazratpur | Copy attached in Annexure I |

| | | | |
|--|--|--|--|
| | | 5. Mathura Cantt 6. DL Meerut Cantt 7. OF Muradnagar | |
|--|--|--|--|

11. Further, the applicant also in seeking information from other states got a reply from some districts of some states which are provided in Table 2 below:

Table 2

| S. No. | State | District | Block | No. of Schools with Asbestos | List/Source Attached |
|--------|--------|-----------|-----------|------------------------------|----------------------|
| 1 | Odisha | Gajapati | | 48 | Annexure J |
| 2 | Odisha | Kandhamal | Udyagiri | 43 | |
| 3 | Odisha | Kandhamal | Balliguda | 181 | |

12. With respect to the state of Kerala, the list of Schools of Asbestos roofs are given in **Annexure K**.

13. Further, in Goa, asbestos sheet roofing is a material used for roofing in schools. The reply from Public Works Department of Goa is attached as **Annexure L**.

14. The applicant has applied for information from other states and the information that is already supplied or is being supplied points to the presence of asbestos roofs in many schools in the country. It may be full of risk to neglect the presence of the asbestos roofs in the schools, especially when schools in other parts of the world have shown the harmful effects of the presence of asbestos in the schools' buildings to the health of the students and the manifestation of the diseases many years after exposure during the breadwinning phase of students' lives.

15. The harmful effect of having asbestos roof in schools has not only undergone judicial scrutiny as mentioned above in paras 5 and 6, but has also been scientifically scrutinized as in the scientific paper in Nature journal titled 'The natural reduction

of threat in selected systems of old buildings containing asbestos' as has been stated in the main application in para 9.

16. At this juncture, with the present evidence, it is pertinent to state the Precautionary principle as applied by the Hon'ble Supreme Court in *Vellore Citizen's Welfare Forum v. Union of India (AIR 1996 SC 2716)* which made it obligatory to anticipate, prevent and attack causes of environmental damage and further stated that if there are potential irreversible damages, the lack of scientific certainty should not be a reason for postponing measures to prevent environmental degradation. In the present case, however there is both judicial and scientific scrutiny that has shown the harmful effects of asbestos in buildings, esp. schools buildings.

PRAYER

Therefore the humble applicant prays for the following:

1. Suitable directions that the Hon'ble tribunal may deem fit and appropriate.

For the above, the humble applicant shall forever be grateful.



(Applicant: Dr Raja Singh)

Date: 11th December 2023

Place: New Delhi

F. No. Q-16016/110/2023-CPA
Government of India
Ministry of Environment, Forest and Climate Change
(CP Division)

Indira Paryavaran Bhavan
Aliganj, Jor Bagh Road
New Delhi-110003
Dated 25th September, 2023

To,

Shri Raja Singh
c/o Gurmit Singh, E 205/206, GF, Amar Colony,
Lajpat Nagar 4,
New Delhi, Pin:110024

Sub: Your application under RTI Act, 2005 - reg.

Sir,

This refers to your aforesaid application received online vide Registration No. MOENF/R/E/23/00763 dated 24.07.2023 seeking information under the RTI Act on the Notice dated 10 May 2023 in the Matter before National Green Tribunal OA 298/2023 (attached with the RTI application).

2. The point-wise information on Sl. No. 1 to 3 was already provided to you vide this office letter dated 14.08.2023.
3. Further, on the basis of payment receipt of Rs 50/- through IFC cell, MoEF&CC Dy. No. 381/IFC/2023 on 14.08.2023, a copy of complete file with noting and related documents and communications are being sent you on your email ID dr.rajasingh@proton.me along with this letter.
4. The details of the First Appellate Authority under the RTI Act, 2005 are Shri Ved Prakash Mishra, Director, CP Division, Ministry of Environment, Forests and Climate Change, 2nd Floor, Jal Block, Indira Paryavaran Bhawan, Jor Bagh Road, Aliganj, New Delhi-110003.

Encl. : As above.

Yours faithfully,
M. Balodhi
(Mukesh Balodhi)
Scientist 'D' & CPIO

| List of Correspondences | | | | | | | |
|-------------------------|---|---------|-----------|------------------------|-----------|---------|--|
| Receipt No. / Issue No. | Subject | Type | Marked As | Attached On | Issued On | Pages | Remarks |
| E 943328/2023/CP | Mail dated 07.06.2023 to the Ld. Counsel | Receipt | | 07/06/2023 01:17 PM | | 123-123 | Mail dated 07.06.2023 to the Ld. Counsel |
| E 943329/2023/CP | Affidavit dated 07.06.2023 | Receipt | | 07/06/2023 01:17 PM | | 115-122 | Affidavit dated 07.06.2023 |
| E 941894/2023/CP | Comments from CPCB in 298 of 2023 | Receipt | | 05/06/2023 06:22 PM | | 113-114 | Comments from CPCB in 298 of 2023 |
| E 941895/2023/CP | Mail to CPCB | Receipt | | 05/06/2023 06:21 PM | | 104-112 | Mail to CPCB |
| E 921277/2023/NGTC | OA No. 298/2023 in the matter of Raja Singh Vs. UOI & Anr. before NGT (PB), New Delhi | Receipt | | 11/05/2023 12:47 PM | | 33-103 | OA No. 298/2023 |
| E 921647/2023/CP | O.A. No. 298 of 2023 | Receipt | | 11/05/2023 12:45 PM | | 32-32 | Mail to CPCB dated 11.05.2023 |
| E 921433(1)/2023/NGTC | OA No. 298/2023 in the matter of Raja Singh Vs. UOI & Anr. before NGT (PB), New Delhi | Receipt | | 11/05/2023 12:38 PM | | 1-31 | OA No. 298/2023 |

111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 298 OF 2023**

IN THE MATTER OF:**DR. RAJA SINGH****...APPLICANT****VERSUS****UNION OF INDIA & ORS.****...RESPONDENTS****INDEX**

| S. NO. | PARTICULARS | PAGE NO. |
|---------------|--|-----------------|
| 1. | Affidavit on behalf of Ministry of Environment, Forest and Climate Change. | 1-6 |



112

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 298 OF 2023

IN THE MATTER OF:

DR. RAJA SINGH

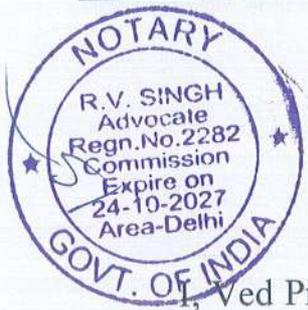
...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

AFFIDAVIT ON BEHALF OF RESPONDENT - MINISTRY OF
ENVIRONMENT, FOREST AND CLIMATE CHANGE.



I, Ved Prakash Mishra S/o Sh. R.S. Mishra aged about 48 Years,
presently working as Director with the Ministry of Environment, Forest
and Climate Change (hereinafter referred to as MoEF&CC) having office

(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
निदेशक/Director
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
सरकार, नई दिल्ली
Govt. of India, New Delhi

113

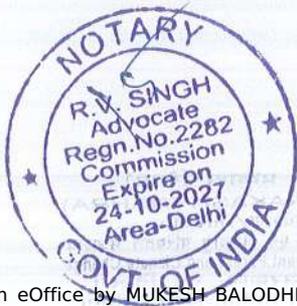
2.

at Indira Paryavaran Bhawan, Jor Bagh, New Delhi -110003, do hereby solemnly affirm and state as hereunder:

1. That, That, I am well acquainted with the facts and circumstances of the case and competent to swear this affidavit on behalf of MoEF&CC being the Respondent in the present Original Application.

2. That, I have gone through each and every paragraph of this Original Application and have understood the contents thereof. The averments contained in the Original Application are denied unless specifically admitted hereunder by the answering Respondent.

3. That the Answering Respondent is engaged in, *inter alia*, policy formulation for abatement, control, and prevention of pollution and prescribing environmental standards to be implemented through the Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs).



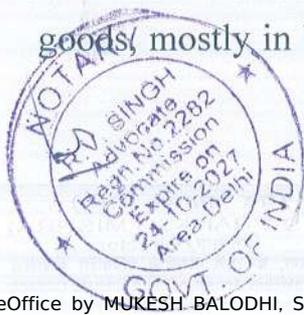

(VED PRAKASH MISHRA)
निदेशक/Director
पर्यावरण, वन एवं जल संसाधन विभाग
M/o Environment, Forest and Climate Change
परकार, नई दिल्ली
Govt. of India, New Delhi

Besides, the concerned State Pollution Control Boards / Pollution Control Committees are empowered to take all such measures as are deemed necessary or expedient for the purpose of protecting and improving the quality of the environment as well as prevention, control, and abatement of environmental pollution.

4. That it is submitted that the present Original Application has raised the issue regarding public health & safety and environmental hazard from asbestos and requested for issuance of directions to stop the use of asbestos roof sheets for the schools.

5. That it is submitted that Asbestos is a hydrated mineral silicate, which is generally fibrous & brittle. It has a variety of industrial applications due to its resistance to heat and chemicals, high tensile strength, and lower cost compared to man-made minerals.

6. That Asbestos is mainly used in a wide range of manufactured goods, mostly in building materials (roofing shingles, ceiling and floor

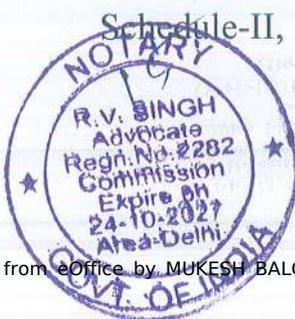


(वेद प्रकाश मिश्रा)
VED PRAKASH MISHRA
निदेशक/Director
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
New Delhi, New Delhi

tiles, paper products, and asbestos cement products), friction products (automobile clutch, brake, and transmission parts), heat-resistant fabrics, packaging, gaskets, and coatings.

7. That it is most humbly submitted that Asbestos in the building does not spontaneously releases fibres, but it can enter the air, water, and soil from the weathering, renovation, or demolition of manufactured asbestos products. People are likely to be exposed to asbestos through inhalation of airborne fibres.

8. That the waste asbestos generated from the Production of asbestos or asbestos-containing materials are regulated under the Hazardous and Other wastes (Management & Transboundary Movement) (HOWM) Rules, 2016, and has been classified as under S. No 15 of Schedule I of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 (hereinafter referred to as 'HOWM Rules') which includes (i) Asbestos-containing residues; (ii) Discarded asbestos and (iii) Dust or particulates from exhaust gas treatment. Also, as per Schedule-II, Class B of HOWM Rules, any waste containing Asbestos



(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
निदेशक/Director

पर्यावरण, वन एवं जलवायु परिवर्तन विभाग
Ministry of Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

120

15

Total Threshold Limit Concentration (TTLC) of asbestos of 10,000 mg/Kg or above be considered hazardous waste. Further, the import of waste Asbestos (dust and fibres) is prohibited in the country under Schedule-VI of above said Rules.

9. That it is most humbly submitted that the waste containing asbestos shall be handled and managed in an environmentally sound manner as per the provisions outlined in the HOWM Rules, 2016, and be sent to Treatment, Storage, and Disposal Facilities (TSDF) for final disposal.

10. Further, the Central Pollution Control Board (hereinafter referred to as 'CPCB;) had issued a report titled "Human Health Risk Assessment Studies in Asbestos Based Industries in India" 2008. In the report, various recommendations have been made to reduce the human risk of asbestos exposure.



(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
निदेशक/Director
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

117

6.

11. The Answering Respondent craves leave of this Hon'ble Tribunal to add, amend, or alter the said Counter if so required.



DEPONENT

(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
निदेशक/Director
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi

VERIFICATION:

Verified at New Delhi on the - 7 JUN 2023 of June, 2023 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been suppressed or concealed therein.

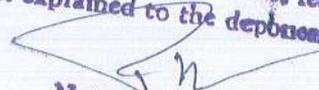


DEPONENT

(वेद प्रकाश मिश्रा)
(VED PRAKASH MISHRA)
निदेशक/Director
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
M/o Environment, Forest and Climate Change
भारत सरकार, नई दिल्ली
Govt. of India, New Delhi



solemnly affirmed before me, read
over & explained to the deponent.


Notary Public, DELHI

- 7 JUN 2023

D/2926/2017
Identify the deponent/execute who has signed in my presence

(श्री प्रकाश मिश्रा)
(श्री प्रकाश मिश्रा)
ज्योतिष, एन. टी. रोड, इंदौर नगर
श्री पर्यावरण, वन्य जीव और जलवायु परिवर्तन
विभाग, नई दिल्ली, भारत
सरकार, भारत

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श्री पर्यावरण, वन्य जीव और जलवायु परिवर्तन
विभाग, नई दिल्ली, भारत
सरकार, भारत

(श्री प्रकाश मिश्रा)
(श्री प्रकाश मिश्रा)
ज्योतिष, एन. टी. रोड, इंदौर नगर
श्री पर्यावरण, वन्य जीव और जलवायु परिवर्तन
विभाग, नई दिल्ली, भारत
सरकार, भारत



श्री पर्यावरण, वन्य जीव और जलवायु परिवर्तन विभाग
नई दिल्ली, भारत

श्री पर्यावरण, वन्य जीव और जलवायु परिवर्तन विभाग
नई दिल्ली, भारत

श्री पर्यावरण, वन्य जीव और जलवायु परिवर्तन विभाग
नई दिल्ली, भारत



O.A. No. 298 of 2023 titled Dr. Raja Singh Vs. Union of India & Ors. pending before the Hon'ble National Green Tribunal, Principal Bench at New Delhi- regarding.

1 message

Bhaskar Chhikara <bhaskar.chhikara@gmail.com>

Wed, Jun 7, 2023 at 1:18 PM

To: divyappande@gmail.com

Cc: Naresh Pal Gangwar <asnpg.mefcc@gov.in>, Ved Prakash Mishra <mishra.vp@gov.in>, "R. N. PANKAJ" <rnpankaj.cpcb@nic.in>

Respected Sir,

Please find attached the scanned copy of the Affidavit to be filed on behalf of the Ministry of Environment, Forest and Climate Change.

It is requested to kindly arrange for filing of the affidavit at the earliest before the Hon'ble National Green Tribunal.

This Ministry may please be intimated about future developments in the matter.

This is for your kind information and further necessary action, please.

Regards**Bhaskar Chhakara****Associate (Legal)****Ministry of Environment, Forest & Climate Change****Government of India**

| Confidentiality Note |

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**Affidavit 298 of 2023.pdf**

6354K



केन्द्रीय विद्यालय संगठन

(शिक्षा मंत्रालय, भारत सरकार के अधीन स्वायत्त निकाय)
 क्षेत्रीय कार्यालय, देहरादून संभाग
 सालावाला, हाथीबड़कला, देहरादून(उत्तराखण्ड)
 वेबसाइट-<https://rodehradun.kvs.gov.in>
 दूरभाष: 0135-2749510 (DC)/2743192 (AC)/
 2746371 (AO)



KENDRIYA VIDYALAYA SANGATHAN

(An Autonomous Body under Ministry of Education, GOI)
 Regional Office, Dehradun Region
 Salawala, Hathibarkala, Dehradun (UK)
 Website-<https://rodehradun.kvs.gov.in>
 Tele0135-2749510 (DC)/2743192 (AC)/
 2746371 (AO)

E-Mail : ackvsroddr@gmail.com, acacadkvsroddr@gmail.com, aokvsroddr@gmail.com, aaokvsroddr@gmail.com

एफ. 18011/आरटीआई / राजा सिंह /2023-केविएस(डीडीआर)/प्रशा0/11000-01

दिनांक 04.12.2023

त्वरित सेवा

सेवा में,

श्री राजा सिंह

c/o Gurmeet Singh, E 205/206,
 GF, Amar Colony, Lajpat Nagar 4
 New Delhi -110024

विषय : सूचना का अधिकार अधिनियम 2005 के अन्तर्गत सूचना प्रदान करने हेतु ।
 (आरटीआईसंख्या: KENVS/R/E/23/05463 दिनांक : 13.11.2023)

महोदय ,

उपरोक्त विषयक आपका आवेदन दिनांक 13.11.2023 जो कि ऑफ लाईन माध्यम से सूचना का अधिकार अधिनियम 2005 के अंतर्गत सूचना प्रदान करने के अनुरोध के साथ प्राप्त हुआ के तहत सूचना निम्न प्रकार से है:-

| क्र.सं. | माँगी गयी सूचना | आवेदक को प्रदान प्रदान की गई सूचना |
|---------|--|---|
| 1 | Please provide a list of all the schools building under KVS which contains Asbestos containing materials, across all divisions, sub-divisions , zones and geographies in India | बिन्दू क्रमांक 1 व 2 के सापेक्ष आवेदक को केन्द्रीय विद्यालय संगठन देहरादून संभाग के अन्तर्गत आने वाले केन्द्रीय विद्यालयों के संबंध में निम्न सूचना प्रदान की जा रही है - |
| 2 | Provide a list of buildings and quantity of approximate usage in school buildings of KVS which have used Asbestos Cement Sheet used for roofing in any form or quantity in the building. | केन्द्रीय विद्यालय काशीपुर- Primary Building Approx area : 9200 Sq. feet |

आवेदक यदि प्रदान की गई सूचना से संतुष्ट नहीं है तो सूचना का अधिकार अधिनियम 2005 की धारा 19 के तहत 30 दिन की अवधि में, प्रथम अपीलीय अधिकारी को अपील कर सकता है जिनका पता निम्न प्रकार से है:-
 उपायुक्त एवं प्रथम अपीलीय अधिकारी, केन्द्रीय विद्यालय संगठन, देहरादून संभाग, सालावाला , हाथीबड़कला, देहरादून, उत्तराखंड, पिन-248001

धन्यवाद

भवदीय,

(रामकिशन मीना)

प्रशासनिक एवं जनसूचना अधिकारी

प्रतिलिपि: अधिशासी अभियन्ता एवं जन सूचना अधिकारी के.वि.सं (मु.) नई दिल्ली को सूचनार्थ ।



केन्द्रीय विद्यालय संगठन Kendriya Vidyalaya Sangathan

जबलपुर सम्भाग : जी०सी०एफ० इस्टेट, साइंस कॉलेज के पीछे,
जबलपुर - 482 011 (म०प्र०)

Jabalpur Region :: GCF Estate, Behind Science College, Jabalpur - 482 011 (MP)

(URL: <https://rojabalpur.kvs.gov.in> :: E-Mail: ro-jabalpur@kvs.gov.in)

DC - 0761-2678381(O), AC/AO/FO - 2678390

फा० क्र०: 22011/RTI/2023/केविसं./क्ष०का०/जबल/प्रशा/25405

दिनांक: 29-11-2023

Shri Raja Singh
C/o Gurmit Singh,
E 205/206 GF, Amar Colony,
Lajpat Nagar 4, New Delhi - 110024

विषय :- सूचना के अधिकार अधिनियम - 2005 के अंतर्गत Shri Raja Singh द्वारा मांगी गई जानकारी / दस्तावेज के संबंध में।

महोदय,

उपर्युक्त विषयांतर्गत लेख है कि आर.टी.आई. आवेदन क KENVS/R/E/23/05463 ऑनलाईन दिनांक 13-11-2023 के साथ इस कार्यालय में दिनांक 20-11-2023 को प्राप्त हुआ है। सूचना के अधिकार अधिनियम - 2005 के अंतर्गत आवेदक द्वारा निम्नलिखित सूचना / दस्तावेज की प्रतिलिपि चाही गयी है :-

| क. | आवेदन द्वारा चाही गयी जानकारी | सूचना का विवरण |
|----|---|----------------|
| 1 | Please provide a list of all the school building under KVS which contains asbestos containing materials, across all division, sub-divisions, zones and geographies in India | List Enclosed |
| 2 | Provide a list of buildings and quantity of approximate usage in school buildings of KVS which have used Asbestos Cements Sheet used for roofing in any form or quantity in the building. | |

तदनुसार आपके आर.टी.आई. आवेदन क KENVS/R/E/23/05463 दिनांक 13-11-2023 का निपटान किया जाता है।

प्रथम अपीलीय अधिकारी का पता निम्नानुसार है :-

उपायुक्त एवं प्रथम अपीलीय अधिकारी,
केन्द्रीय विद्यालय संगठन, क्षेत्रीय कार्यालय जबलपुर
जी.सी.एफ० इस्टेट, साइंस कॉलेज के पीछे
जबलपुर (मध्य प्रदेश) - 482011

भवदीय,

(धर्मेन्द्र कुमार)

प्रशासनिक अधिकारी एवं जन सूचना अधिकारी

प्रतिलिपि

अधिशासी अभियन्ता एवं जन सूचना अधिकारी, केविसं (मु.) को सूचनार्थ प्रेषित।

| RTI Information Sh Raja Singh | | | | |
|-------------------------------|----------------|--|--|---|
| Sr. | NAME OF KV | क्या आपके विद्यालय भवन में asbestos containing materials (i.e. Asbestos Cement Sheet) का उपयोग उपयोग किया जा रहा है Yes / No | याद Yes ता उपयोग किये जा रही asbestos containing materials की संख्या बतावें | Remark |
| 1 | ANUPPUR | YES | 2 | |
| 2 | DHANPURI | Yes | 76 | One hall roof 76 sheets |
| 3 | JBP 1 STC-S1 | YES | 170 | 170 sheets Roof of seven class rooms has asbestos sheets laid |
| 4 | JBP, GCF NO.II | Yes | 22 | The Asbestos sheets are used in the Vehicle Parking Roof that is situated outside the Vidyalaya Building. |
| 5 | JBP TFR1 | yes | 10 | 10 asbestos sheet for shade over open gym. |
| 6 | JBP VF-S1 | Yes | 12 | 12 sheets are fixed to provide shade on assembly stage |
| 7 | MANDLA | YES | 34 | ROOF OF STAFF VEHICLE PARKING |
| 8 | SEONI | YES | 54 | 54 sheets ROOF OF MORNING ASSEMBLY STAGE IS COVERED BY ASBESTOS SHEETS. |
| 9 | SHAHDOL | YES | 8 | ROOF OF 8 NUMBER OF TEMPORARILY CONSTRUCTED ROOMS AND VEHICLE PARKING ARE THERE |
| 10 | UMARIA | YES | 360 | TEMPORARY BUILDING All the rooms in the school building have the roofs made of asbestos cement sheets. |

Sh Raja Singh
3/7/11/2011

KVS (RO) CHANDIGARH
FURNISHING INFORMATION UNDER RTI ACT, 2005 - REGARDING

| Sr. No. | Name of KV | KVS which contains asbestos containing materials, across all divisions, sub-divisions, zones and geographies | KVS which have used Asbestos Cement Sheet used for roofing in any form or quantity in the building (YES/NO) | Remarks, if any |
|---------|------------------------------------|--|---|---|
| 1 | ABOHAR | NO | NO | NA |
| 2 | ADAMPUR NO. 1 | NO | YES | Asbestos Cement sheets are present on roof of Student Cycle stand |
| 3 | ADAMPUR NO. 2 | NO | NO | Nil |
| 4 | AMARKOT | NO | NO | NA |
| 5 | AMRITSAR CANTT NO. 1 | NO | NO | NA |
| 6 | AMRITSAR CANTT NO. 3 | NO | NO | NA |
| 7 | BADDOWAL | NO | NO | Vidyalaya running on temporary Building of 17 FAD land not sanctioned yet. |
| 8 | BARNALA | NO | NO | NA |
| 9 | BHATINDA NO. 1 | NO | NO | NA |
| 10 | BHATINDA NO. 3 | NO | NO | Rooftop Solar Pv System NOT installed |
| 11 | BHATINDA NO. 4 | NO | NO | NA |
| 12 | BHATINDA NO. 5 | NO | NO | NA |
| 13 | BHIKIWIND | NO | NO | NA |
| 14 | BHUNGA | NO | NO | NA |
| 15 | BSF KMS WALA | NO | NO | NA |
| 16 | CHANDIGARH 3BRD | NO | NO | NA |
| 17 | CHANDIGARH HIGHGROUNDS | NO | NO | NIL |
| 18 | CHANDIGARH SEC-29 | NO | NO | NA |
| 19 | CHANDIGARH SEC-31, | NO | NO | NA |
| 20 | CHANDIGARH SEC-47(1st & 2nd SHIFT) | NO | YES | Temporary Building |
| 21 | CUP BHATINDA | NO | NO | Temporary building under IHL project |
| 22 | DAPPAR | NO | NO | NA |
| 23 | DBN SHIKAR | NO | NO | NA |
| 24 | FARIDKOT | NO | NO | NA |
| 25 | FATEHGARH SAHIB | NO | NO | NA |
| 26 | FAZILKA | NO | NO | School is currently running in temporary building in BSF campus. |
| 27 | FEROZEPUR CANTT 1 | NO | NO | NA |
| 28 | FEROZEPUR CANTT 2 | YES | YES | The Asbestos Cement sheet is used as roofing material above the sports room only. |
| 29 | GURDASPUR(TIBRI CANTT) | NO | NO | NA |
| 30 | HALWARA NO. 1 | NO | NO | NA |
| 31 | HALWARA NO. 2 | NO | NO | NA |
| 32 | HUSSAINPUR NO. 1 | YES | YES | Cycle and Car shed |
| 33 | HUSSAINPUR NO.2 | NO | NO | NA |
| 34 | IIT ROPAR | NO | NO | NA |
| 35 | JALALABAD | NO | NO | NA |
| 36 | JALANDHAR CANTT NO. 1 | NO | NO | NA |
| 37 | JALANDHAR CANTT NO. 2 | NO | NO | N/A |
| 38 | JALANDHAR CANTT NO. 3 | NO | NO | NA |
| 39 | JALANDHAR CANTT NO. 4 | NO | NO | Temporary Building |
| 40 | KAPURTHALA | NO | NO | NA |
| 41 | KHANPUR | NO | NO | VIDYALAYA RUNNING IN TEMPORARY BUILDING |
| 42 | MOHALI | NO | NO | NIL |
| 43 | MULLANPUR | NO | YES | School is running in temporary building provided by sponsoring agency |
| 44 | NABHA CANTT | YES | YES | Used for class room roof as school has temporary building |
| 45 | NANGAL BHUR | NO | NO | NA |
| 46 | PATHANKOT NO. 1 | YES | YES | Installed on - a) Saraswati Block, b) Phoenix Hall, c) Music Room |
| 47 | PATHANKOT NO. 2 | NO | NO | NA |
| 48 | PATHANKOT NO. 3 | NO | NO | NA |
| 49 | PATHANKOT NO. 4 | NO | NO | NA |
| 50 | PATIALA NO. 1 | NO | NO | NA |
| 51 | PATIALA NO. 2 | NO | NO | NA |
| 52 | PATIALA NO. 3 | NO | NO | NA |
| 53 | SARAIKHAS | NO | NO | TEMPORARY BUILDING |
| 54 | SLIET LONGOWAL | NO | NO | PROJECT KV |
| 55 | SURANUSSI | NO | NO | NIL |
| 56 | UBHAWAL | NO | NO | Vidyalaya is running in temporary building . |
| 57 | ZIRAKPUR | NO | NO | NA |

307N सहायक आयुक्त एवं
11/12/23 जन सहायक
केन्द्रीय निरीक्षण
श्रीगढ़ संभाग, श्रीगढ़

29/11/23

124

KENDRIYA VIDYALAYA SANGATHAN(RO) BHUBANESWAR **Annexure E**
STATUS OF VIDYALAYA BUILDING CONTAINS ASBESTOS MATERIALS

| Sl.No. | Name of KV | Whether Building is Permanent/Temporary | Whether Building contains Asbestos materials/Asbestos Cement Sheet (Yes/No) If yes, specify |
|--------|--------------------|---|---|
| 1 | ANGUL | PERMANENT | No |
| 2 | ANGUL No.2 | TEMPORARY | NO |
| 3 | ASKA | PERMANENT | NO |
| 4 | BALASORE No.1 | PERMANENT | YES(Roof of six classrooms are of asbestos sheet) |
| 5 | BALASORE No.2 | TEMPORARY | NO |
| 6 | BARGARH | PERMANENT | NO |
| 7 | BARIPADA No.1 | PERMANENT | NO |
| 8 | BARIPADA No.2 | TEMPORARY | NO |
| 9 | BERHAMPUR | PERMANENT | YES, Five (5) CLASS ROOMS NEAR TO PLAY GROUND |
| 10 | BHADRAK | PERMANENT | NO |
| 11 | BHANJANAGAR | TEMPORARY | NO |
| 12 | BHAWANIPATNA | PERMANENT | NO |
| 13 | BHUBANESWAR NO.1 | PERMANENT | NO |
| 14 | BHUBANESWAR NO.2 | PERMANENT | NO |
| 15 | BHUBANESWAR NO.3 | PERMANENT | NO |
| 16 | BHUBANESWAR NO.4 | PERMANENT | NO |
| 17 | BHUBANESWAR NO.5 | PERMANENT | NO |
| 18 | BHUBANESWAR NO.6 | PERMANENT | NO |
| 19 | BOLANGIR NO.1 (OF) | PERMANENT | YES(In two rooms music room and sports room) |
| 20 | BOLANGIR NO.2 | PERMANENT | NO |
| 21 | BONDAMUNDA | PERMANENT | NO |
| 22 | BOUDH | PERMANENT | NO |
| 23 | CHARBATIA, ARC | PERMANENT | NO |
| 24 | CHILKA INS | PERMANENT | NO |
| 25 | CUTTACK NO.1 | PERMANENT | NO |
| 26 | CUTTACK NO.2 | TEMPORARY | NO |
| 27 | CUTTACK NO.3 | PERMANENT | NO |
| 28 | DEOGARH | TEMPORARY | NO |
| 29 | DHARMAGARH | TEMPORARY | No |
| 30 | DHENKANAL | PERMANENT | NO |
| 31 | DIGAPAHANDI | TEMPORARY | NO |
| 32 | GAJAPATI | PERMANENT | No |
| 33 | GOPALPUR M Station | PERMANENT | NO |
| 34 | HINJILICUT | TEMPORARY | NO |
| 35 | JAJPUR | PERMANENT | NO |
| 36 | JHARSUGUDA | PERMANENT | YES (Cycle stand, games Room, Store Room) |
| 37 | KANDHAMAL | PERMANENT | NO |
| 38 | KANIHA NTPC | PERMANENT | No |
| 39 | KENDRAPARA | PERMANENT | NO |
| 40 | KEONJHAR | PERMANENT | No |
| 41 | KHARIAR | TEMPORARY | NO |
| 42 | KHURDA ROAD | PERMANENT | NO |
| 43 | KORAPUT | PERMANENT | No |
| 44 | KUTRA | TEMPORARY | NO |
| 45 | MALKANGIRI | PERMANENT | NO |
| 46 | NABARANGPUR | PERMANENT | NO |
| 47 | NAYAGARH | PERMANENT | NO |
| 48 | NUAPADA | TEMPORARY | NO |
| 49 | PARADIP PORT | PERMANENT | NO |
| 50 | PURI | PERMANENT | No |
| 51 | RAIRANGPUR | PERMANENT | NO |



केन्द्रीय विद्यालय संगठन, क्षेत्रीय कार्यालय, एरणाकुलम

KENDRIYA VIDYALAYA SANGATHAN REGIONAL OFFICE, ERNAKULAM (An Autonomous Body Under MoE, Govt. of India)

कडवन्ना पी.ओ. कोच्ची - २०/Kadavanthra P.O, Kochi - 20

Phone No.0484- 2205111(DC), 2203091(Fax) 2203116(AC), 2203066 (Admn& Accts)

E -mail: dcernakulamregion@gmail.com, Website : <https://roernakulam.kvs.gov.in/>

फ.31011/2023-24/केविसं क्षे.का(एर्णा)/ 21529

दिनांक: 04.12.2023

Sh. Raja Singh,
C/O Gurmit Singh,
E 205/206, GF, Amar Colony,
Lajpat Nagar 4, New Delhi, PIN -110024
(E-mail: dr.rajasingh@proton.me)

विषय :- आर.टी.आई. अधिनियम 2005 के तहत मांगी गई जानकारी से संबंधित।

संदर्भ : RTI application dated Reg No: KENVS/R/E/23/05463 dated 13.11.2023 from Sh. Raja Singh

महोदय,

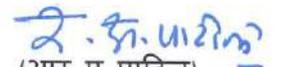
उपर्युक्त आर.टी.आई आवेदन दिनांक 13.11.2023 के संदर्भ में, निम्नलिखित जानकारी प्रदान की गई है /
With reference to your RTI Application dated 13.11.2023, the following information is furnished:

| Sl. No. | Information Sought | Information provided |
|---------|--|----------------------|
| 1 | Please provide a list of ALL the school buildings under KVS which contains Asbestos containing materials, across all divisions, sub-divisions, zones and geographies in India. | List Enclosed |
| 2 | Provide a list of buildings and quantity of approximate usage in school buildings of KVS which have used Asbestos Cement Sheet used for roofing in any form or quantity in the building. | List Enclosed |

यदि आप प्रदान की गई जानकारी से संतुष्ट नहीं हैं, तो आप आरटीआई अधिनियम 2005 की धारा 19 के तहत प्रथम अपील अधिकारी के पास अपील दायर कर सकते हैं, जिनके विवरण नीचे दिए गए हैं: - If you are not satisfied with the information provided, you may file an appeal to the First Appellate Authority under section 19 of RTI Act 2005, whose particulars are given below:-

उपायुक्त (प्रथम अपीलीय अधिकारी, आर.टी.आई)
केन्द्रीय विद्यालय संगठन क्षेत्रीय कार्यालय, एर्णाकुलम,
कडवन्ना पोस्ट, कोच्ची - 682020

भवदीय,

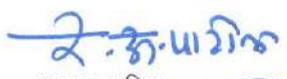

(आर ए पाटिल)

सहायक आयुक्त
एवं लोक सूचना अधिकारी

प्रति: अधिशासी अभियंता एवं जन सूचना अधिकारी, केविसं(मु), शहीद जीत सिंह मार्ग, नई दिल्ली; सूचनार्थ।

संलग्न : यथोपरि।

| SI No | KV | Please provide a list of all the school building under KVS which contains Asbestos containing materials, across all divisions, sub-divisions, zones and geographies in India | Provide a list of building and quantity of approximate usage in school building of KVS which have used Asbestors Cement Sheet used for roofing in any form or quantity in the building |
|-------|------------------------|--|--|
| 1 | NO. 1 CPCRI, KASARAGOD | NIL | NIL |
| 2 | NO. 2 KASARAGOD | NIL | NIL |
| 3 | KANHANGAD | NIL | NIL |
| 4 | EZHIMALA | NIL | NIL |
| 5 | CRPF, PERINGOME | NIL | NIL |
| 6 | PAYYANNUR | NIL | NIL |
| 7 | KELTRON NAGAR | NIL | NIL |
| 8 | KANNUR | NIL | NIL |
| 9 | THALASSERY | NIL | NIL |
| 10 | KALPETTA | NIL | NIL |
| 11 | NO. 1, CALICUT | NIL | NIL |
| 12 | NO. 2 CALICUT | NIL | NIL |
| 13 | MALAPPURAM | No Asbestos sheet used in Main Building, only Assembly area is covered with asbestos. | Assembly area used only during Morning assembly |
| 14 | NO. 1 PALAKKAD | NIL | NIL |
| 15 | NO. 2 KANJIKODE | NIL | NIL |
| 16 | OTTAPPALAM | NIL | NIL |
| 17 | KV NO I THRISSUR | NIL | NIL |
| 18 | KEPA RAMAVA. THRISSUR | NIL | NIL |
| 19 | NAD, ALUVA | NIL | NIL |
| 20 | ERNAKULAM | NIL | NIL |
| 21 | NO. 1 NAVAL BASE | NIL | NIL |
| 22 | NO. 2 NAVAL BASE | NIL | NIL |
| 23 | PORT TRUST | NIL | NIL |
| 24 | INS DRONACHARYA | NIL | NIL |
| 25 | IDUKKI | NIL | NIL |
| 26 | RUBBER BOARD, KOTTAYAM | NIL | NIL |
| 27 | NTPC, KAYAMKULAM | NIL | NIL |
| 28 | ADOOR (I) | NIL | NIL |
| 29 | ADOOR (II) | NIL | NIL |
| 30 | CHENNEERKARA | NIL | NIL |
| 31 | KOLLAM | NIL | NIL |
| 32 | CRPF, PALLIPPURAM | NIL | NIL |
| 33 | PATTOM (I) | Nii | Nii |
| 34 | PATTOM (II) | Nii | Nii |
| 35 | AFS, AKKULAM | NIL | Nii |
| 36 | PANGODE | Old Army building at the time of handing over to KVS. Not in use at present. | Not in use at present. No use of Asbestos in present building |
| 37 | SAP, PEROORKADA | NIL | NIL |
| 38 | KAVARATTI | NIL | NIL |
| 39 | KADUTHURUTHY | NIL | NIL |
| 40 | NILESHWAR | NIL | NIL |
| 41 | KONNI | NIL | NIL |

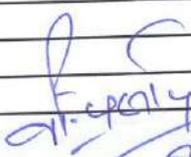

 (आर ए पाटिल)
 सहायक आयुक्त
 एवं लोक सूचना अधिकारी

| KENDRIYA VIDYALAYA SANGATHAN, REGIONAL OFFICE, JAMMU | | | |
|--|-------------------|--|---|
| RTI INFORMATION REGARDING VIDYALAYA BUILDINGS | | | |
| S NO | NAME OF VIDYALAYA | WHETHER THE BUILDING CONTAINS ASBESTOS CONTAINING MATERIAL | QUANTITY OF APPROXIMATE USAGE IN THE VIDYALAYA BUILDING USED ASBESTOS CEMENT SHEET USED FOR ROOFING IN ANY FORM OR QUANTITY IN THE BUILDING |
| 1 | Bantalab | NIL | NIL |
| 2 | Chenani | NIL | NIL |
| 3 | Hiranagar | NIL | NIL |
| 4 | Jammu No.1 | SOME EXTENT | NIL |
| 5 | Jammu No.2 | | APPROX 20 % |
| 6 | Kargil | NIL | NIL |
| 7 | Kathua | NIL | NIL |
| 8 | Lakhanpur | NIL | NIL |
| 9 | Leh | NIL | NIL |
| 10 | Miran Sahib | Nil | Nil |
| 11 | Nagrota | NIL | NIL |
| 12 | Rajouri | NIL | NIL |
| 13 | Srinagar No.1 | NIL | NIL |
| 14 | Srinagar No.2 | NIL | NIL |
| 15 | Srinagar No.3 | NIL | NIL |
| 16 | Sunjuwan | NIL | NIL |
| 17 | Udhampur No.1 | NIL | NIL |

सूचना का अधिकार अधिनियम, 2005 के अन्तर्गत
 श्री/श्रीमती रजत सिंह को सूचना
 जन सूचना अधिकारी, केंद्रीय विद्यालय संगठन, जम्मू

Annexure H

| S.no. | Name of KV | Whether Asbestos containing material being used in KV's Building (YES/NO) | Quantity of used Asbestos Cement Sheet for roofing or any form of quantity, used in the building (IF YES) |
|-------|------------------------------|---|--|
| 1 | AHMEDABAD SAC | NO | NA |
| 2 | AHMEDABAD CANT. | NO | NA |
| 3 | AHMEDABAD MR CAMPUS | NO | NA |
| 4 | CHANDKHEDA ONGC | NO | NA |
| 5 | AHMEDABAD SABARMATI | NO | NA |
| 6 | ANKLESHWAR ONGC | NO | NA |
| 7 | BARODA NO.I (HARNI ROAD) | NO | NA |
| 8 | BARODA NO.II (EME CAMPUS) | NO | NA |
| 9 | BARODA NO.III (AFS) | NO | NA |
| 10 | BARODA NO.IV (ONGC) | NO | NA |
| 11 | BHAVNAGAR PARA | NO | 20 m X 2 m a of cycles parking area is having asbestos cement sheet roofing |
| 12 | BHUJ NO.I (AFS) | NO | sheet roofing |
| 13 | BHUJ NO.II (CANT.) | NO | NA |
| 14 | CAMBEY ONGC | NO | NA |
| 15 | DANTIWADA BSF | NO | NA |
| 16 | DHARANGANDHRA | NO | 12 feet X 92 feet a of cycles parking area is having asbestos cement sheet roofing, two block of staff quarters roof 33.4 feet x61 feet & 27.2 feet x57.6 feet (approx) is having asbestos cement sheet roofing. |
| 17 | DIU | NO | NA |
| 18 | DWARKA | NO | NA |
| 19 | GANDHIDHAM IFFCO | NO | NA |
| 20 | GANDHIDHAM RLY COLONY | NO | NA |
| 21 | GANDHINAGAR CRPF | NO | NA |
| 22 | GANDHINAGAR CANTT. | NO | NA |
| 23 | GANDHINAGAR SEC.30 | NO | N/A |
| 24 | HIMMAT NAGAR | NO | 15 m X 4 m of cycles parking area is having asbestos cement sheet roofing |
| 25 | JAMNAGAR NO.I (AFS) | NO | NA |
| 26 | JAMNAGAR NO.II (INF.LINES) | NO | NA |
| 27 | JAMNAGAR NO.III (AF II) | NO | NA |
| 28 | SAMANA AFS | NO | NA |
| 29 | VALSURA INS | NO | NA |
| 30 | JETPUR | NO | NA |
| 31 | JUNAGARH | NO | NA |
| 32 | MEHSANA ONGC | NO | NA |
| 33 | NALIYA AFS | NO | NA |
| 34 | OKHA | NO | NA |
| 35 | PORBANDER | NO | NA |
| 36 | RAJKOT | NO | NA |
| 37 | SILVASSA | NO | NA |
| 38 | SURAT NO.I (ICHCHNATH) | NO | NA |
| 39 | SURAT NO.II (HAJIRA KRIBHCO) | NO | NA |
| 40 | SURAT NO.IV (HAJIRA ONGC) | NO | NA |
| 41 | V V NAGAR | NO | NA |
| 42 | VIRAMGAON | NO | NA |
| 43 | WADSAR AFS | NO | NA |
| 44 | GODHRA (PANCHMAHAL) | NO | NA |
| 45 | BARODA DARJEEPURA (AFS) | NO | NA |
| 46 | DAHOD FREE LANDGANJ RLY | NO | Na |
| 47 | Patan | NO | NA |
| 48 | DPA Gandhidham | NO | NA |


 28/11/23

| Kendriya Vidyalaya Sangathan Regional Office, AGRA | | | |
|---|------------------------------|---|--|
| Furnishing information under RTI Act 2005-Regarding | | | |
| Request to update the sheet latest by 05:00 PM on i.e. 23.11.2023 | | | |
| S.No. | NAME OF KENDRIYA VIDYALAYAS | Whether bulding contains Asbestos containing materials.(Yes/No) | Quantity of approximate usage in school buildings of KVS which have used Asbestos Cement Sheet used for roofing in any form or quantity in the building. |
| 1 | 2 | 3 | 4 |
| 1 | Agra No. 1 AFS | YES | 700 SQ. M. APPROX. |
| 2 | Agra Cantt No. 2 | NO | NA |
| 3 | Agra Cantt No. 3 | No | NA |
| 4 | Aligarh | NO | NA |
| 5 | Babina Cantt | No | na |
| 6 | EBS Babugarh Cantt | Yes | 250 |
| 7 | Baoli, Baghpat | No | NA |
| 8 | Bulandshahar (both shift) | no | na |
| 9 | AFS Chandinagar | NO | NA |
| 10 | NTPC Dadri | No | NA |
| 11 | Etah | NO | NA |
| 12 | Etawah | NO | NA |
| 13 | KNN Gaziabad (both shift) | Yes | 6 |
| 14 | Greater Noida | No | NA |
| 15 | Hathras | NO | NA |
| 16 | OEF Hazratpur | yes | 300 |
| 17 | Hindan No. 1 AFS | NO | NA |
| 18 | Hindan No. 2 AFS | NO | NA |
| 19 | Jhansi Cantt No. 1 | No | NA |
| 20 | Jhansi Cantt No. 2 | No | NA |
| 21 | Jhansi No. 3 | No | NA |
| 22 | Lalitpur | No | NA |
| 23 | Mahoba | NO | NA |
| 24 | Baad Mathura | NO | NA |
| 25 | Mathura Cantt | Yes | 7 |
| 26 | MRN Mathura | NO | NA |
| 27 | DL Meerut Cantt | YES | 250 SQ.FT APROX |
| 28 | PL Meerut Cantt | NO | NA |
| 29 | SL Meerut Cantt | NO | NA |
| 30 | Moradabad | No | N/A |
| 31 | OF Muradnagar | Yes | 132 |
| 32 | Muzaffarnagar (both shift) | NO | NA |
| 33 | Noida Sector-24 (both shift) | No | NA |
| 34 | CRPF Rampur | No | NA |
| 35 | AFS Sarsawa | NO | NA |
| 36 | Talbehat | NO | NA |
| 37 | SSG CISF Surajpur | NO | NA |
| 38 | Railway Idgah | No | NA |

130

Annexure J

OFFICE OF THE
DIST. PROJECT COORDINATOR,
SAMAGRA SHIKSHA, GAJAPATI.

To No. 3233 /RTI/2023

Dated 28.11.2023

Dr. Raja singh, E-205/206,
GF Amar Colony, Lajpat Nagar-4
South East Delli, Delli.

Sub: Submission of information under section 6(1) of RTI Act'2005 as sought by Dr. Raja singh, E-205/206, GF Amar Colony, Lajpat Nagar-4 South East Delli, Delli.
Ref: (i) Your RTI application Form-A dated 24.10.2023 addressed to the PIO, SSA, Gajapati.
(ii) This office memo. No.3120 dated 15.11.2023,

Sir,

Enclosed, please find here with the following report /documents received from the concerned section regarding the information as sought in Form-A (see Rule-4(1) under RTI Act, 2005.

The information submitted by the referred PIO, Samagra Shiksha, Gajapati (The Civil Section- 2 no page, Samagra Shiksha, Gajapati & I/C Programmer SS, Gajapati) has submitted 03 pages of information as required by applicant and The above information submitted on by Registered post on free of cost by dr.rajasingh@proton .inc.

This is for kind information.

Yours faithfully,

Public Information Officer
Samagra Shiksha, Gajapati.

Place: Parlahmeundi .
Date. 27 .11.2023

To

The PIO SS, Gajapati.

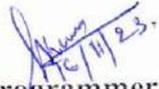
Sub:-Submission of RTI Information under Section 12(1)(C) of the RTI Act 2005 as sought by Sri Sumanata Behera.

Ref:- Letter No- 3118/RTI/2023 dated 15.11.2023.

In inviting a reference to the subject cited above, I am submitting herewith the information under Section 12(1)(C) of the RTI Act 2005 as sought by Sri Sumanta Behera, the information is as follows.

1. A list of Government school in attached in Excel softcopy.
2. The Sum of Total Govt Schools are 910.
3. A list of schools which have asbestos is attached in Excel Softcopy.

Yours Faithfully,


Programmer, I/C
Samagra Shiksha, Gajapati.

Encl: As Above

993
422
16

To

The Public Information Officer,
Samagra Shiksha, Gajapati.

Sub: -Submission of the RTI application dated 24.10.2023 of Dr. Raja Singh under section-6(3) of RTI Act' 2005.

Ref: - Letter no. 3119/RTI/2023, dated 15.11.2023 of P.I.O., Samagra Shiksha, Gajapati.

Sir,

With reference to the above cited subject & letter, as per the information sought by Dr. Raja Singh, I am to submit herewith the detail available information with us.

| Question- | Answer |
|--|--|
| 1. Please provide a list of government Schools in the State. | MIS |
| 2. Please provide the sum total of government schools in the state | MIS |
| 3. Please provide the list of schools which have asbestos roof in any building of the school including classroom. | MIS |
| 4. Please provide the list of materials used for roofing of government schools in the state. | The list of materials i.e. River sand, Granite chips, Cement, MS rod used for roofing slab casting of government schools. |
| 5. Please provide the district wise or zone wise details of the officers in charge for government schools in the state. | Concerned school Headmaster at school level, Block Education officer at block level, District Education officer at district level and Director School Education at State level and State Govt. |
| 6. Please provide a copy of the document which stipulates the infrastructural guideline for schools in the state including the material used for roofing | As per the Odisha Public Works Department (OPWD) code infrastructural guideline including the material as per above code used for roofing will be followed |

| | |
|---|--|
| 7. Please provide a copy of any document that has a policy stipulates the material for roofing in the schools of the state including government schools. | Guideline will be followed as per the Odisha Public Works Department (OPWD) code and CPWD code of Govt of India |
| 8. Please provide a copy of any document that has any indication of stopping the use of asbestos cement or asbestos containing or asbestos roof in government schools in the state. | As per our knowledge there in no such stipulated government guideline or any indication of stopping the use of asbestos cement or asbestos containing or asbestos roof in government schools. The guidelines prescribed by both State and central Govt has to be followed from time to time. |
| 9. Please provide the name of the officer or department or the organization responsible for the design and construction of the government schools in the state. | Chief Engineers buildings and state level officers and engineers of construction related Departments are responsible for the design and construction of government school buildings in the state |
| 10. Please provide the list of other government bodies in the state that are responsible for running schools in the state. | The other government bodies i.e. State government of Odisha, Panchayat Raj Dept etc in the state that are responsible for running schools in the District. |

This is for your information & necessary action.

Yours faithfully,

D. Patra
16-11-23
**Sr. Technical Consultant,
Samagra Shiksha, Gajapati.**

| Sl.No | UDISE Code | Name of the School | Name of the Block | No of Asbestos rooms |
|-------|-------------|--|----------------------|----------------------|
| 1 | 21200105501 | Govt. Upper Primary School Katalakaitha | GOSANI (212001) | 1 |
| 2 | 21200108001 | Govt. High School Labanyagada | GOSANI (212001) | 1 |
| 3 | 21200111402 | Govt. Upper Primary School Golagam | GOSANI (212001) | 2 |
| 4 | 21200200602 | GOVERNMENT PRIMARY SCHOOL LUARA | GUMMA (212002) | 1 |
| 5 | 21200203501 | GOVERNMENT HIGH SCHOOL ANGADA | GUMMA (212002) | 1 |
| 6 | 21200203703 | GOVERNMENT SSD HIGH SCHOOL BHUBANI | GUMMA (212002) | 1 |
| 7 | 21200207101 | GOVERNMENT PRIMARY SCHOOL TANDRANGA | GUMMA (212002) | 1 |
| 8 | 21200209501 | GOVERNMENT UPPER PRIMARY SCHOOL GIRA | GUMMA (212002) | 2 |
| 9 | 21200212601 | GOVERNMENT PRIMARY SCHOOL ARANDA | GUMMA (212002) | 1 |
| 10 | 21200214503 | DANGOSING RESIDENTIAL SEVASHRAM | GUMMA (212002) | 1 |
| 11 | 21200218201 | GOVERNMENT PRIMARY SCHOOL ARANGUL | GUMMA (212002) | 3 |
| 12 | 21200219502 | GOVERNMENT HIGH SCHOOL TUMULA | GUMMA (212002) | 2 |
| 13 | 21200300302 | GOVT. PRIMARY SCHOOL. GANDHINAGAR | KASHINAGAR (212003) | 2 |
| 14 | 21200306501 | GOVT. PRIMARY SCHOOL, BADA KHINGA | KASHINAGAR (212003) | 1 |
| 15 | 21200400101 | GOVT.PRIMARY SCHOOL ADAPANKA | MOHANA (212004) | 1 |
| 16 | 21200402801 | GOVT. HIGH SCHOOL BADASINDHABA | MOHANA (212004) | 1 |
| 17 | 21200407202 | GOVT. UPPER PRIMARY SCHOOL CHANDIPUT | MOHANA (212004) | 1 |
| 18 | 21200409801 | GOVT. PRIMARY SCHOOL KESARIGUDA | MOHANA (212004) | 1 |
| 19 | 21200414801 | GOVT. PRIMARY SCHOOL DARUPANI | MOHANA (212004) | 2 |
| 20 | 21200415901 | GOVT.UPPER PRIMARY SCHOOL ANDHARIGUDA | MOHANA (212004) | 1 |
| 21 | 21200419501 | GOVT PRIMARY SCHOOL TANGILIPADAR | MOHANA (212004) | 2 |
| 22 | 21200422901 | GOVT. UPPER PRIMARY SCHOOL RUMESH | MOHANA (212004) | 1 |
| 23 | 21200423601 | GOVERNMENT HIGH SCHOOL JEERANGA | MOHANA (212004) | 1 |
| 24 | 21200427301 | GOVT. PRIMARY SCHOOL RAJAMA | MOHANA (212004) | 2 |
| 25 | 21200432001 | GOVT UPPER PRIMARY SCHOOL KAMALAPUR | MOHANA (212004) | 2 |
| 26 | 21200440951 | G.M. UCHA BIDYAPITHA, PANIGANDA | MOHANA (212004) | 2 |
| 27 | 21200505101 | Govt. Higher Secondary School Doghoria TRW Dept. | NUAGADA (212005) | 7 |
| 28 | 21200507201 | Govt. High School Kirama | NUAGADA (212005) | 1 |
| 29 | 21200508101 | Govt. Primary School Kijanga | NUAGADA (212005) | 2 |
| 30 | 21200508801 | Govt. Primary School Pellar | NUAGADA (212005) | 1 |
| 31 | 21200511601 | GOVERNMENT PRIMARY SCHOOL Lothor | NUAGADA (212005) | 1 |
| 32 | 21200512101 | Govt. Primary School Parimala Sevashram | NUAGADA (212005) | 1 |
| 33 | 21200514302 | Govt.Upper Primary School N. Jhalarsingi | NUAGADA (212005) | 2 |
| 34 | 21200514501 | Govt.Upper Primary School Puspanga | NUAGADA (212005) | 2 |
| 35 | 21200516001 | Govt. High School Badapada | NUAGADA (212005) | 2 |
| 36 | 21200517601 | Govt. Upper Primary School Titising | NUAGADA (212005) | 5 |
| 37 | 21200707402 | GOVT. UPPER PRIMARY SCHOOL MAHENDRAGADA | R.UDAYAGIRI (212007) | 1 |
| 38 | 21200708901 | GOVT. PRIMARY SCHOOL GOPALPUR | R.UDAYAGIRI (212007) | 1 |
| 39 | 21200711201 | GOVT. PRIMARY SCHOOL SIMIRI | R.UDAYAGIRI (212007) | 1 |
| 40 | 21200711706 | SARASWATI SISU MANDIR,RAMAGIRI | R.UDAYAGIRI (212007) | 1 |
| 41 | 21200712901 | GOVT. UPPER PRIMARY SCHOOL RANDIVA | R.UDAYAGIRI (212007) | 3 |
| 42 | 21200713301 | GOVT. PRIMARY SCHOOL ANUKUMPA | R.UDAYAGIRI (212007) | 1 |
| 43 | 21200720101 | GOVT. HIGH SCHOOL TARABHANGA | R.UDAYAGIRI (212007) | 1 |
| 44 | 21200720502 | GOVT. ASHRAMA SCHOOL R.BHALIASAHI UPS | R.UDAYAGIRI (212007) | 2 |
| 45 | 21200720801 | GOVT. PRIMARY SCHOOL PHUKA | R.UDAYAGIRI (212007) | 1 |
| 46 | 21200801103 | Varanasi Govt.. High School | KASHINAGAR (212003) | 6 |
| 47 | 21200900201 | Govt. Upper Primary School KUMBHAR STREET | GOSANI (212001) | 1 |
| 48 | 21200900301 | Govt. Mahendragiri Municipal High School | GOSANI (212001) | 1 |

135



ଗୋଷ୍ଠୀ ଶିକ୍ଷା ଅଧିକାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ, ଘୁ. ଉଦୟଗିରି, କନ୍ଧମାଳ
OFFICE OF THE BLOCK EDUCATION OFFICER, G.UDAYAGIRI,
DIST - KANDHAMAL G-Mail - beogudayagiri@gmail.com



Letter No ୨୨୨୧ // Dated 16/11/2023

(Dr. Raja Singh @ Postom. 11.23)

From,

Public Information Officer,
O/O - Block Education Officer,
G.Udayagiri, Kandhamal

To,

Dr. Raja Singh
E - 205/206, GF - Amar Colony
Lajpat Nagar - 4 South East Delhi

Sub:- Supply of Delhi information Sought under RTI Act - 2005

Sir,

As per your RTI applicant, which is sought by you is given here under point wise.

Point No. 01 enclosed herewith.

No. 02. 69

No. 03. 43 (With Paka Building)

No. 04 to 10 No information available with PIO.

Yours faithfully,

(Rajendra Singh)
16/11/23
Public Information Officer
O/O - Block Education Officer,
G.Udayagiri

Memo No ୨୨୨୨ // Date 16/11/2023

Copy to submitted to the PIO-CUM-DPEO O/O - District Education Officer Kandhamal, Phulbani for favour of kind information.

(Rajendra Singh)
16/11/23
Public Information Officer,
O/O - Block Education Officer
G.Udayagiri

OFFICE OF THE BLOCK EDUCATION OFFICER, BALLIGUDA, DIST.-KANDHAMAL

LETTER NO. 270 / DATED. 22.11.23

To,

Dr. Raja Singh,
E-205/206, Amar Colony, Lajpat Nagar-4
South East Delhi, Delhi.

Sub :

Submission of RTI Information of application dated. 24-10-2023.

Ref :

Letter No. 8735 dated. 09-11-2023 of DEO, Kandhamal & L.No. 23735 dated. 02-11-2023 of DEE (O), Bhubaneswar.

Sir,

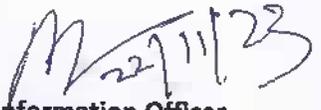
I am to supply herewith the required information which is required vide your application under reference for information.

- (1) Total No. of Schools under Balliguda Block : 183, (PS-97, UPS-64, Seconadry-18, Higher Secondary-4) (List Enclosed)
- (2) Sum Total No. 183 under Balliguda Block.
- (3) 181 nos of Schools having Partial Asbests roof of Balliguda Block. (list Enclosed)
- (4) Asbestos, Tin & concert etc materials are used for roofing.
- (5) BEO , D.E.O, DEE (O), Bhubaneswar.
- (6) N.A
- (7) N.A
- (8) N.A
- (9) N.A
- (10) N.A

This is for your information.

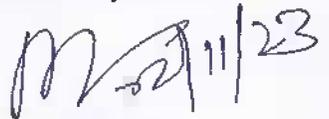
Encls : As above.

Yours faithfully,


Public Information Officer,
O/O the BEO, Balliguda,
Dist-Kandhamal.

Memo No. 2711 / dated. 22.11.23

Copy submitted to the District Education Officer, Kandhamal, Phulbani for favour of your kind information and necessary action.


Public Information Officer,
O/O the BEO, Balliguda,
Dist-Kandhamal.

137
List of Govt. Schools Of Baliguda Block.

Dist: Kandhamal, Odisha

| S.L. No. | Name of the School |
|----------|-------------------------------|
| 1 | GADASAHU U.P.S. |
| 2 | GOVT. HIGH SCHOOL, BARAKHAMA |
| 3 | GOVT. UPS, BARAKHAMA |
| 4 | DIGIPADI PRIMARY SCHOOL |
| 5 | GABANGAPADAR PUPS |
| 6 | GATINGIA NPS |
| 7 | JUNAGAM U.P.S |
| 8 | NADAPATANGA U.P.S. |
| 9 | SIRUBALI NEW P.S. |
| 10 | DUGULAPADI P.S. |
| 11 | GANJUGUDA U.P.S |
| 12 | PURUNASAHU P.S |
| 13 | DABULKIA P.S. |
| 14 | GADARNGIA U.P.S. |
| 15 | PANGAPADA NPS |
| 16 | DUKULAMILA P.S. |
| 17 | GANGERI PUPS |
| 18 | JAKIKIA U.P.S. |
| 19 | KADAGABALI A PUPS |
| 20 | PANCHAYAT H.S BATTAGUDA |
| 21 | GOVT UGHS BATAGUDA (SSD) |
| 22 | PUSANGIA U.P.S. |
| 23 | PALUNKIA P.S. |
| 24 | SINGAMILA NEW PS |
| 25 | TANGAM P.S. |
| 26 | BUDRUKIA U.P. SEVASHRAM |
| 27 | BALISUGA P.S. |
| 28 | GANJUPANGA PRIMARY SCHOOL |
| 29 | BIRAGUDA U.P.S. |
| 30 | DAMIKIA P.S. |
| 31 | GANJUPADI P.S. |
| 32 | LADAMILA P.S. |
| 33 | LINEPALI PUPS |
| 34 | MADAGUDA P.S. |
| 35 | PADMAPADAR U.P.S. |
| 36 | GOVT. UGHS (NEW) SIPANJIRI |
| 37 | SUNDRUMILA P.S. |
| 38 | CHANGURBALI PUPS |
| 39 | GANDAKIA U.P.S. |
| 40 | GOVT. UGHS(NEW), KHAMANAKHOLE |
| 41 | PARUBHATA P.S. |
| 42 | RAIPANGA PROJECT UPS |
| 43 | SINGULLUGAM P.S. |

P.T.O.
Page - 1

| | |
|----|---------------------------------------|
| 44 | SIPIKERA P.S. |
| 45 | BAKARIMUNDA P.S. |
| 46 | GANGERIGAON NEW PS |
| 47 | KADAMAHA NEW PS |
| 48 | MADINATA SEVASHRAM |
| 49 | PANCHAYAT HIGH SCHOOL, KUTIKIA |
| 50 | MAJAMAHA NPS |
| 51 | SAUTIKIA SEVASHRAM |
| 52 | SITUPADI PRIMARY SCHOOL |
| 53 | SARUKUI P.S. |
| 54 | TEMANGI P.S. |
| 55 | ANAGUL U.P.S. |
| 56 | GHODABALI P.S. |
| 57 | KADITAGA NEW PRIMARY SCHOOL |
| 58 | PHATAKIMAL NEW PRIMARY SCHOOL |
| 59 | GOVT. U.G. HIGH SCHOOL, LANDAGAON |
| 60 | MANIKUTI P.S. |
| 61 | MASINAGUDA P.S. |
| 62 | SARGIPADA P.S. |
| 63 | PUTUKIPALLI P.S. |
| 64 | MASKAPADI P.S. |
| 65 | BARIKIA P.U.P.S. |
| 66 | DUMPADAR PUPS |
| 67 | KAMBAGUDA P.S. |
| 68 | MELSIKIA SEVASHRAM |
| 69 | GOVT. U.G. HIGH SCHOOL (NEW),MIDIAKIA |
| 70 | NUASAHI NPS |
| 71 | SESHARGAON NPS |
| 72 | SITAPADI PUPS |
| 73 | BALIMAHA NEW PS |
| 74 | BANIMILA U.P.S. |
| 75 | DADAKANGIA U.P.S. |
| 76 | JIRISPATTA NPS |
| 77 | GUMUDUMAHA PS |
| 78 | IRPIGUDA P.S. |
| 79 | KAMBARIKIA PUPS |
| 80 | KANJALAGOU P.S. |
| 81 | MENDIPANGA P.S. |
| 82 | PALAMAHA P.S. |
| 83 | GOVT. UGHS (NEW),PARAMPANGA |
| 84 | SUKUNGIA PUPS |
| 85 | TENGERI PUPS |
| 86 | BALAKIA SEVASHRAM |
| 87 | BENANGIA NEW PS |
| 88 | KARNATPUR NPS |
| 89 | GADAPINJA PUPS |
| 90 | DAPADANGIA NPS |

| | |
|-----|--------------------------------|
| 91 | PADIGAM P.S. |
| 92 | PAKARI SAHI PRIMARY SCHOOL |
| 93 | GOVT. UGHS REBINGA |
| 94 | BUDAGUDA P.S. |
| 95 | ASWABISHA PRIMARY SCHOOL |
| 96 | BADUNGIA P.S. |
| 97 | BALLIMUSTI P.S. |
| 98 | BAULMAHA P.S. |
| 99 | GUMAKIA P.U.P.S. |
| 100 | ADIPADAR P.S. |
| 101 | DAPAKIA NPS |
| 102 | KARNIBEDA U.P.S. |
| 103 | KATARIBHATA U.P.S. |
| 104 | KATRIKIA PUPS |
| 105 | RUTUNGIA U.P.S. |
| 106 | GIRIJANA HIGH SCHOOL, RUTUNGIA |
| 107 | SIRSIPANGA P.U.P.S |
| 108 | SHRAMBUKI P.S |
| 109 | TRASELI NPS |
| 110 | UHAKIA NPS |
| 111 | ANDARIGAON PUPS |
| 112 | BALLIPADAR U.P.S. |
| 113 | MUCHUDIKIA P.S. |
| 114 | BARAPADI NEW PRIMARY SCHOOL |
| 115 | DENGARIGAM PRIMARY SCHOOL |
| 116 | PASERIPADA P.S. |
| 117 | KILARGHAT NEW PS |
| 118 | KILLU P.S. |
| 119 | KILLUPADA P.S. |
| 120 | MUDIATUNDI PS |
| 121 | GOVT. UGHS (NEW), NILIPADA |
| 122 | PAKULADA P.S. |
| 123 | SALAGAPADAR P.S. |
| 124 | SAPAKAMBA P.S. |
| 125 | SINDRIGAM ASHRAM SCHOOL |
| 126 | PASERI SAHI NEW PRY SCHOOL |
| 127 | DAKA SEVASHRAM |
| 128 | HATIRAJA NEW PS |
| 129 | GOVT. UGHS (NEW), JARGIBHATA |
| 130 | KUCHASARU PRIMARY SCHOOL |
| 131 | KUDUKELKIA PUPS |
| 132 | SILIKISUGA PRIMARY SCHOOL |
| 133 | MUNDASAHU U.P.S. |
| 134 | DANDARPADA NPS |
| 135 | PUNINATA P.S. |
| 136 | SENGUSOLA PROJECT PRIMARY |
| 137 | SOLAGUDA SEVASHRAM (PUPS) |

P.T.O
Page 139

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|-----|---|
| 138 | TAGAKIA P.S. |
| 139 | TAKASINGH NEW PS |
| 140 | TERJAKIA P.S. |
| 141 | AMBABADI P.S. |
| 142 | DAKAPADI N.P.S. |
| 143 | GATANGI SEVASHRAM |
| 144 | GALIGURA P.S. |
| 145 | JARGI U.P.S. |
| 146 | TAGABAJU N.P.S. |
| 147 | KUTIGUDA P. U. P .S. |
| 148 | SIKATI PUPS |
| 149 | KUTIGUDA P.S. |
| 150 | PALAMI P.S. |
| 151 | PATAMASKA PUPS |
| 152 | PIPALI P.S. |
| 153 | POKHARIBANDHA U.P.S. |
| 154 | SAMAGAN PUPS |
| 155 | GOVT. SSD. HIGH SCHOOL, SUDRA |
| 156 | MUSUKULI P.S. |
| 157 | SUDRA SEVASHRAM |
| 158 | TIKARABAJU U.P.S. |
| 159 | USURUKUPA P.S. |
| 160 | BADAGAM P.S. |
| 161 | GOVT. GIRLS (SSD) HIGH SCHOOL, BADAGAON |
| 162 | DUMUDISAHU U.P.S. |
| 163 | BHAGAMUNDA P.S. |
| 164 | MUTHABALI U.P.S. |
| 165 | BANDAPANGA P.S. |
| 166 | DANDAPADAR SEVASHRAM (U.P.S.) |
| 167 | KUTIKIA U.P.S. |
| 168 | DANDAPADAR PS |
| 169 | ODISHA ADARSHA VIDYALAYA, BALLIGUDA |
| 170 | NUASAHI U.P.S. |
| 171 | PATAKHANDA UCHA VIDYAPITH,NUASAHI |
| 172 | BANABASI U.P.S. |
| 173 | RED CROSS SCHOOL FOR BLIND |
| 174 | GOIBALI NEW PRIMARY SCHOOL |
| 175 | PIPALSAHI PUPS |
| 176 | BANABASI SCHOOL FOR DEAF |
| 177 | PATTAKHANDA P.S. |
| 178 | GOVT. GIRLS H.S., BALLIGUDA |
| 179 | GOVT. HIGH SCHOOL, BALLIGUDA |
| 180 | BLOCK COLONY UPS, BALLIGUDA |
| 181 | PANASPADI U.P.S |
| 182 | ADIVASI COLLEGE, BALLIGUDA |
| 183 | SUNAPANGA U.P.S. |

21/11/23

P.T.O
Page 40

List of Govt. Schools having Partial Asbestos roof Of Balliguda Block.

Dist: Kandhamal, Odisha

| S.L. No. | Name of the School |
|----------|-------------------------------|
| 1 | GADASAHU U.P.S. |
| 2 | GOVT. HIGH SCHOOL, BARAKHAMA |
| 3 | GOVT. UPS, BARAKHAMA |
| 4 | DIGIPADI PRIMARY SCHOOL |
| 5 | GABANGAPADAR PUPS |
| 6 | GATINGIA NPS |
| 7 | JUNAGAM U.P.S |
| 8 | NADAPATANGA U.P.S. |
| 9 | SIRUBALI NEW P.S. |
| 10 | DUGULAPADI P.S. |
| 11 | GANJUGUDA U.P.S |
| 12 | PURUNASAHU P.S |
| 13 | DABULKIA P.S. |
| 14 | GADARNGIA U.P.S. |
| 15 | PANGAPADA NPS |
| 16 | DUKULAMILA P.S. |
| 17 | GANGERI PUPS |
| 18 | JAKIKIA U.P.S. |
| 19 | KADAGABALI A PUPS |
| 20 | PANCHAYAT H.S BATTAGUDA |
| 21 | GOVT UGHS BATAGUDA (SSD) |
| 22 | PUSANGIA U.P.S. |
| 23 | PALUNKIA P.S. |
| 24 | SINGAMILA NEW PS |
| 25 | TANGAM P.S. |
| 26 | BUDRUKIA U.P. SEVASHRAM |
| 27 | BALISUGA P.S. |
| 28 | GANJUPANGA PRIMARY SCHOOL |
| 29 | BIRAGUDA U.P.S. |
| 30 | DAMIKIA P.S. |
| 31 | GANJUPADI P.S. |
| 32 | LADAMILA P.S. |
| 33 | LINEPALI PUPS |
| 34 | MADAGUDA P.S. |
| 35 | PADMAPADAR U.P.S. |
| 36 | GOVT. UGHS (NEW) SIPANJIRI |
| 37 | SUNDRUMILA P.S. |
| 38 | CHANGURBALI PUPS |
| 39 | GANDAKIA U.P.S. |
| 40 | GOVT. UGHS(NEW), KHAMANAKHOLE |
| 41 | PARUBHATA P.S. |
| 42 | RAIPANGA PROJECT UPS |

Page - 1

| | |
|----|--------------------------------------|
| 43 | SINGULLUGAM P.S. |
| 44 | SIPIKERA P.S. |
| 45 | BAKARIMUNDA P.S. |
| 46 | GANGERIGAON NEW PS |
| 47 | KADAMAHA NEW PS |
| 48 | MADINATA SEVASHRAM |
| 49 | PANCHAYAT HIGH SCHOOL, KUTIKIA |
| 50 | MAJAMAHA NPS |
| 51 | SAUTIKIA SEVASHRAM |
| 52 | SITUPADI PRIMARY SCHOOL |
| 53 | SARUKUI P.S. |
| 54 | TEMANGI P.S. |
| 55 | ANAGUL U.P.S. |
| 56 | KADITAGA NEW PRIMARY SCHOOL |
| 57 | PHATAKIMAL NEW PRIMARY SCHOOL |
| 58 | GOVT. U.G. HIGH SCHOOL, LANDAGAON |
| 59 | MANIKUTI P.S. |
| 60 | MASINAGUDA P.S. |
| 61 | SARGIPADA P.S. |
| 62 | PUTUKIPALLI P.S. |
| 63 | MASKAPADI P.S. |
| 64 | BAKIKIA P.U.P.S. |
| 65 | DUMPADAR PUPS |
| 66 | KAMBAGUDA P.S. |
| 67 | MELSIKIA SEVASHRAM |
| 68 | GOVT. U.G. HIGH SCHOOL (NEW),MIDIKIA |
| 69 | NUASAH NPS |
| 70 | SESHARGAON NPS |
| 71 | SITAPADI PUPS |
| 72 | BALIMAHA NEW PS |
| 73 | BANIMILA U.P.S. |
| 74 | DADAKANGIA U.P.S. |
| 75 | JIRISPATTA NPS |
| 76 | GUMUDUMAHA PS |
| 77 | IRPIGUDA P.S. |
| 78 | KAMBAKIKIA PUPS |
| 79 | KANJALAGOU P.S. |
| 80 | MENDIPANGA P.S. |
| 81 | PALAMAKA P.S. |
| 82 | GOVT. UGHS (NEW),PARAMPANGA |
| 83 | SUKUNGIA PUPS |
| 84 | TENGERI PUPS |
| 85 | BALAKIA SEVASHRAM |
| 86 | BENANGIA NEW PS |
| 87 | KARNATPUR NPS |
| 88 | GADAPINJA PUPS |
| 89 | DAPADANGIA NPS |
| 90 | PADIGAM P.S. |

Page 2

| | |
|-----|--------------------------------|
| 91 | PAKARI SAHI PRIMARY SCHOOL |
| 92 | GOVT. UGHS REBINGA |
| 93 | BUDAGUDA P.S |
| 94 | ASWABISHA PRIMARY SCHOOL |
| 95 | BADUNGIA P.S. |
| 96 | BALLIMUSTI P.S. |
| 97 | BAULMAHA P.S |
| 98 | GUMAKIA P.U.P.S. |
| 99 | ADIPADAR P.S. |
| 100 | DAPAKIA NPS |
| 101 | KARNIBEDA U.P.S. |
| 102 | KATARIBHATA U.P.S. |
| 103 | KATRIKIA PUPS |
| 104 | RUTUNGIA U.P.S. |
| 105 | GIRIJANA HIGH SCHOOL, RUTUNGIA |
| 106 | SIRSIPANGA P.U.P.S |
| 107 | SHRAMBUKI P.S |
| 108 | TRASELI NPS |
| 109 | UHAKIA NPS |
| 110 | ANDARIGAON PUPS |
| 111 | BALLIPADAR U.P.S. |
| 112 | MUCHUDIKIA P.S. |
| 113 | BARAPADI NEW PRIMARY SCHOOL |
| 114 | DENGARIGAM PRIMARY SCHOOL |
| 115 | PASERIPADA P.S. |
| 116 | KILARGHAT NEW PS |
| 117 | KILLU P.S. |
| 118 | KILLUPADA P.S. |
| 119 | MUDIATUNDI PS |
| 120 | GOVT. UGHS (NEW), NILIPADA |
| 121 | PAKULADA P.S. |
| 122 | SALAGAPADAR P.S. |
| 123 | SAPAKAMBA P.S. |
| 124 | SINDRIGAM ASHRAM SCHOOL |
| 125 | PASERI SAHI NEW PRY SCHOOL |
| 126 | DAKA SEVASHRAM |
| 127 | HATIRAJA NEW PS |
| 128 | GOVT. UGHS (NEW), JARGIBHATA |
| 129 | KUCHASARU PRIMARY SCHOOL |
| 130 | KUDUKELKIA PUPS |
| 131 | SILIKISUGA PRIMARY SCHOOL |
| 132 | MUNDASAHU U.P.S. |
| 133 | DANDARPADA NPS |
| 134 | PUNINATA P.S. |
| 135 | SENGUSOLA PROJECT PRIMARY |
| 136 | SOLAGUDA SEVASHRAM (PUPS) |
| 137 | TAGAKIA P.S. |
| 138 | TAKASINGH NEW PS |

Page 3

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|-----|---|
| 139 | TERJAKIA P.S. |
| 140 | AMBABADI P.S. |
| 141 | DAKAPADI N.P.S. |
| 142 | GATANGI SEVASHRAM |
| 143 | GALIGURA P.S. |
| 144 | JARGI U.P.S. |
| 145 | TAGABAJU N.P.S. |
| 146 | KUTIGUDA P. U. P. S. |
| 147 | SIKATI PUPS |
| 148 | KUTIGUDA P.S. |
| 149 | PALAMI P.S. |
| 150 | PATAMASKA PUPS |
| 151 | PIPALI P.S. |
| 152 | POKHARIBANDHA U.P.S. |
| 153 | SAMAGAN PUPS |
| 154 | GOVT. SSD. HIGH SCHOOL, SUDRA |
| 155 | MUSUKULI P.S. |
| 156 | SUDRA SEVASHRAM |
| 157 | TIKARABAJU U.P.S. |
| 158 | USURUKUPA P.S. |
| 159 | BADAGAM P.S. |
| 160 | GOVT. GIRLS (SSD) HIGH SCHOOL, BADAGAON |
| 161 | DUMUDISAHU U.P.S. |
| 162 | BHAGAMUNDA P.S. |
| 163 | MUTHABALI U.P.S. |
| 164 | BANDAPANGA P.S. |
| 165 | DANDAPADAR SEVASHRAM (U.P.S.) |
| 166 | KUTIKIA U.P.S. |
| 167 | DANDAPADAR PS |
| 168 | NUASAHU U.P.S. |
| 169 | PATAKHANDA UCHA VIDYAPITH, NUASAHU |
| 170 | BANABASI U.P.S. |
| 171 | RED CROSS SCHOOL FOR BLIND |
| 172 | GOIBALI NEW PRIMARY SCHOOL |
| 173 | PIPALSAHU PUPS |
| 174 | BANABASI SCHOOL FOR DEAF |
| 175 | PATTAKHANDA P.S. |
| 176 | GOVT. GIRLS H.S., BALLIGUDA |
| 177 | GOVT. HIGH SCHOOL, BALLIGUDA |
| 178 | BLOCK COLONY UPS, BALLIGUDA |
| 179 | PANASPADI U.P.S |
| 180 | ADIVASI COLLEGE, BALLIGUDA |
| 181 | SUNAPANGA U.P.S. |

Page: 144

No.W1/39792/2017/DGE

Office of the Director of General Education
Thiruvananthapuram, Dtd. 01/12/2023

Saji L K
Senior Superintendent &
Public Information Officer
N & W Section,
Office of the Director of General Education.

Sri. Raja Singh
E 205/206, GF, Amar Colony
Lajpat Nagar4
New Delhi - 110024, INDIA

Sir,

Sub:- General Education - RTI Act 2005 - Details of Asbestos Sheet Roofed Building
of Schools - reg.

Ref:- 1. Instructions from S3 Section of this Office dated. 07/11/2023
2. Your RTI Application no. 2944/2023

I am herewith furnishing the details you asked through the application wide
reference mentioned above.

3. The list of schools which have asbestos roof is attached as (**attachment 1**)
4. The details of materials used for roofing of government schools are concrete roof, tile roof, tin sheet and asbestos roof (especially in mountain areas).
6. Guidelines for the construction of school buildings stipulated in the Kerala Educational Rules Chapter IV (https://education.kerala.gov.in/wp-content/uploads/2019/11/Chapter_4.pdf)
7. The copy of document which describes the models and materials and structure described in Kerala Educational Rules Chapter IV (https://education.kerala.gov.in/wp-content/uploads/2019/11/Chapter_4.pdf).
8. As per G.O.(P) no. 162 Dt.09-10-2019 Government ordered to replace all existing asbestos roof of schools, with suitable roofing materials. In this order Government also ordered to ensure the roofing materials should be fireproof also (**attachment 2**)

9. The list of Government bodies / Department responsible for the design and construction are as follows:

- Public Works Department
- Local Self Government Bodies
- Government accredited agencies

Yours Faithfully

Saji L K

Senior Superintendent &
Public Information Officer
N & W Section,
Office of the Director of General Education.

(If you are not satisfied with the above details given, you can submit appeal within 30 days of receipt of this letter)

Appellate Authority

Engineering Liaison Officer
Office of the Director of General Education
Jagathy, Thiruvananthapuram - 695014

Number of Schools Having Asbestos sheet Roof

| District | Govt. | | | Aided | | | Unaided | | | Total | | |
|--------------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|-------------|
| | L.P. School | U.P. School | H.S. School | L.P. School | U.P. School | H.S. School | L.P. School | U.P. School | H.S. School | L.P. School | U.P. School | H.S. School |
| TRIVANDU M | 33 | 21 | 28 | 16 | 8 | 6 | 1 | | | 50 | 29 | 34 |
| KOLLAM | 21 | 4 | 10 | 12 | 7 | 6 | 0 | 0 | | 33 | 11 | 16 |
| PATHANA MTHITTA | 29 | 9 | 8 | 47 | 12 | 25 | 0 | 0 | | 76 | 21 | 33 |
| ALAPPUZ HA | 22 | 14 | 11 | 16 | 3 | 16 | 1 | | | 39 | 17 | 27 |
| KOTTAYA M | 17 | 9 | 7 | 20 | 8 | 23 | 0 | 0 | | 37 | 17 | 30 |
| IDUKKI | 13 | 0 | 10 | 27 | 2 | 6 | | | | 40 | 2 | 16 |
| ERANAKU LAM | 2 | 5 | 18 | 6 | 2 | 11 | 1 | | 2 | 9 | 7 | 31 |
| THRISSUR | 3 | 3 | 7 | 18 | 7 | 14 | | | 1 | 21 | 10 | 22 |
| PALAKKA D | 0 | 1 | 16 | 2 | 2 | 9 | 0 | 0 | 0 | 2 | 3 | 25 |
| MALAPPU RAM | 38 | 13 | 30 | 28 | 24 | 11 | 0 | 1 | 9 | 66 | 38 | 50 |
| KOZHIKO DE | 5 | 1 | 5 | 11 | 12 | 15 | 2 | | | 18 | 13 | 20 |
| WAYANAD | 24 | 6 | 29 | 0 | 0 | 0 | 0 | | | 24 | 6 | 29 |
| KANNUR | 0 | 1 | 3 | 5 | 6 | 2 | 0 | | | 5 | 7 | 5 |
| KASARAG OD | 19 | 9 | 12 | 9 | 10 | 4 | 0 | | | 28 | 19 | 16 |
| Total | 226 | 96 | 194 | 217 | 103 | 148 | 5 | 1 | 12 | 448 | 200 | 354 |



Government of Goa
Public Works Department
Office of the Executive Engineer
Works Division VIII (Bldgs-South)
Fatorda, Margao-Goa.

No. PWD8/F.02/RTI/2023-24/ASW-II/ 1804

Dated: - 5/12/2023

To,
Dr Raja Singh,
E 205/205, GF, Amar Colony,
Lajpat Nagar 4,
New Delhi 110 024.

Sub:- Information under R.T.I. Act 2005.

Ref:- 1. Your Application dated 18/10/2023.

2. Letter No. DE/Adm.III/RTI-2005/2022-23/588
dated 03/11/2023 from Directorate of Education,
Alto-Porvorim, Bardez-Goa.

Sir,

With reference to the above, the information sought by you under RTI Act 2005 and as submitted by the concerned Assistant Surveyor of Works-I, Assistant Engineer I, II, III of this Division is as under:-

| Sr. No. | Question | Reply |
|---------|---|--|
| 3 | Please provide the list of schools which have asbestos roof in any building of the school including classroom buildings. | Government Primary School, Ambaji, Fatorda-Goa. |
| 4 | Please provide the list of material used for roofing of Government schools in the state. | a)Asbestos sheet roofing. b)R.C.C. Slab roofing. c) Mangalore tiles roofing. d)Galvulium sheet roofing. |
| 6 | Please provide a copy of the documents which stipulates the infrastructural guideline for schools in the state including the material used for roofing. | Information not available in this office. |
| 7 | Please provide a copy of any documents that has a policy that stipulates the material for roofing in the schools of the state including government schools. | Information not available in this office. |
| 8 | Please provide a copy of any documents that has any indication of stopping the use of asbestos cement or asbestos containing or asbestos roof in Government schools in the state. | Information not available in this office. |

Yours faithfully,

PIO/Executive Engineer, Div. VIII(B-S),
PWD, Fatorda- Margao-Goa.



GOVERNMENT OF GOA
Office of the Executive Engineer,
PWD,WD XIX,Buildings, Sanguem, Goa

No.PWD/WD.XIX/ADM/F.1015/2023-24/528

Date :-05/12/2023.

To,

✓ Shri. Dr.Raja Singh,
E205/205, GF, Amar Colony,
Lajpat Nagar 4,
New Delhi 110024

Sub:-Information Under The Right to Information Act 2005.

Ref No:- i) No.DE/Adm.III/RTI-2005/2022-23/588 Dated:-03/11/2023.

ii) Application of Shri. Dr. Raja Singh, E 205/205, GF,
Amar Colony, Lajpat Nagar 4, New Delhi 110024
Dated:-18/10/2023.

Sir,

With reference to the above the Information. Sought by you Under RTI Act 2005 and as submitted by the concerned Assistant Engineer I, II, III of this Division is as under:-

| Sr. No | Question | Reply |
|--------|---|--|
| 3 | Please provide the list of schools which have asbestos roof in any building of the school including class room buildings. | Government Primary School Bhati Sanguem |
| 4 | Please provide the list of materials used for roofing of government schools in the state. | 1. Asbestos sheet roofing. 2. R.C.C Slab roofing. 3. Mangalore tile roofing. 4.Galvulium sheet roofing. |
| 6 | Please provide a copy of the documents which stipulates the infra structural guideline for schools in the state including the material used for roofing. | Not available in this office. |
| 7 | Please provide a copy of any documents that has a policy that stipulates the material for roofing in the schools of the state including government schools. | Not available in this office. |
| 8 | Please provide a copy of any documents that has any indication of stopping the use of asbestos cement or asbestos containing or asbestos roof in government schools in the state. | Not available in this office. |

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

IN O.A. 298 OF 2023

IN THE MATTER OF:

Dr. Raja Singh

.....Applicant

Vs.

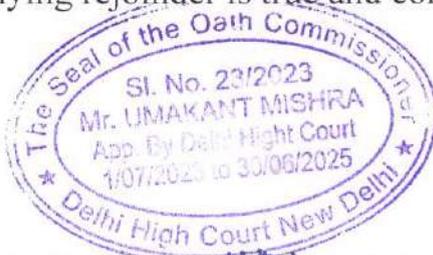
Union of India, Through the Secretary, Ministry of Environment,
Forests and Climate Change and Ors.

.....Respondents

AFFIDAVIT

I, Dr. Raja Singh, S/o Sh. Gurmit Singh, aged 31 years, R/o E 205/206, GF, Amar Colony, Lajpat Nagar 4, New Delhi 110024, do hereby solemnly affirm and state as follows:

1. That I am the Applicant in the above captioned Rejoinder and as such fully conversant with the facts of the present case and hence competent to swear the present affidavit.
2. That I have gone through the contents of the accompanying application and has been drafted by me.
3. That I have understood the meaning thereof and the content of the accompanying rejoinder is true and correct to the best of my knowledge.



[Signature]
DEPONENT

Verification

Verified at New Delhi on this 11 day of December 2023 that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

11 DEC 2023
 I, Smt. K...
 S/o W/o. Dr. Sh...
 R/o.....
 Identified by.....
 Has solemnly affirmed that the contents of the affidavit which have been read out to him are true and correct to his knowledge.
11 DEC 2023
 Oath Commissioner Delhi High Court

[Signature]
DEPONENT

I identify the deponent who has signed/put thumb impression in my presence.

151

OA 298 of 2023 Before NGT Rejoinder Service

From Dr. Raja Singh <dr.rajasingh@proton.me>

BCC dheeraj.adv001@gmail.com, Gigicgeorge.adv42@yahoo.in, mbalodhi.cpcb@nic.in,
bhaskar.chhikara@gmail.com, divyappande@gmail.com, secy.sel@nic.in

Date Monday, December 11th, 2023 at 9:05 PM

Most Respectfully,

Please find the attached Rejoinder in the matter OA 298 of 2023 before Hon'ble NGT.

Yours faithfully,
Dr Raja Singh

5.94 MB 1 file attached

OA298-2023-NGT-RajaSingh-Asbestos.pdf
5.94 MB